GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2682 ANSWERED ON 05/08/2025

SAGY SCHEME

2682. Shri M MalleshBabu:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to relaunch or restructure the SansadAdarsh Gram Yojana (SAGY) to ensure more effective implementation, monitoring and institutional support to public representatives, if so, the details thereof;
- (b) whether the Ministry is aware that several border villages in Kolar district, located along the Karnataka-Andhra Pradesh boundary, remain underdeveloped due to administrative neglect and lack of integrated planning; and
- (c) whether the Government will consider including backward border villages under a priority model village framework in the revamped SAGY scheme, if so the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a): The selection of Gram Panchayats under SAGY by the Hon'ble MPs across the country completed on 31st March, 2024.
- (b) & (c): The MP would be free to identify a suitable Gram Panchayat for being developed as Adarsh Gram other than his/her own village or that of his/her spouse. Hon'ble Members of Parliament had identified 8 Gram Panchayats (GPs) namely Tayalur, Ramasagara, Avani, Banahalli, Huladenahalli, InoraHosahalli, Kysamballi and Mallanayakanahalli for development under SAGY in Kolar district of Karnataka.
